

Thursday,
11th May, 1882

ABSTRACT OF THE PROCEEDINGS
OF THE
Council of the Governor General of India,
LAWS AND REGULATIONS
Vol. XXI
Jan.-Dec., 1882

Not to be taken away.

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS.

1882.

VOL. XXI.

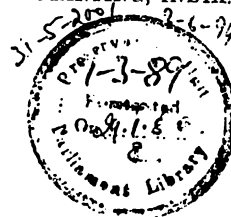
Gazettes & Debates Section
Parliament Library Building
Room No. FB-025
Block 'B'



Published by the Authority of the Governor General.

CALCUTTA:

OFFICE OF THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA.
1883.



*Abstract of the Proceedings of the Council of the Governor General of India,
assembled for the purpose of making Laws and Regulations under the
provisions of the Act of Parliament 21 & 25 Vic., cap. 67.*

The Council met at Government House Simla, on Thursday, the 11th May, 1882.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I.,
G.M.I.E., *presiding.*

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble J. Gibbs, C.S.I., C.I.E.

Major-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble T. C. Hope, C.S.I.

The Hon'ble O. P. Ilbert, M.A.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble C. H. T. Crosthwaite.

The Hon'ble W. C. Plowden.

CENTRAL PROVINCES LOCAL RATES BILL.

The Hon'ble MR. CROSTHWAITE moved that the Hon'ble Mr. Hope be added to the Select Committee on the Bill to provide for the levy of Rates on Land in the Central Provinces.

The Motion was put and agreed to.

CENTRAL PROVINCES TENANCY BILL.

The Hon'ble MR. CROSTHWAITE also moved that the Hon'ble Mr. Plowden be added to the Select Committee on the Bill to consolidate and amend the law relating to Agricultural Tenancies in the Central Provinces.

The Motion was put and agreed to.

The Council adjourned to Thursday, the 18th May, 1882.

SIMLA ;
The 11th May, 1882. }

D. FITZPATRICK,
*Secretary to the Government of India,
Legislative Department.*